

9

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

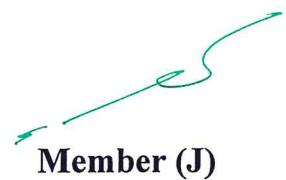
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.61/BB/17	-	For hearing	230/232	Oswal Alloys Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	N.A.ARJUN 8050324024	APPLICANT	N.A.Arjun.

O R D E R

PCS for petitioner is present. He has filed memo along with annexures. Registry is directed to verify and put up. PCS is further informed that, he has to comply the objections raised by the Registry. List it for hearing finally on 13/11/2017.


Member (T)


Member (J)